

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
MUMBAI

(12)

REVIEW PETITION NO: 49/96 IN O.A. 1099/94

Signed this the 4th day of APRIL 1996

CORAM: HON'BLE SHRI M.R.KOLHATKAR, MEMBER(A)

K.A. Mary and another

.. Applicants

-versus-

Union of India & Ors.

.. Respondents

ORDER (BY CIRCULATION)

(Per M.R. Kolhatkar, Member(A))

In this R.P. filed by the original respondents viz. Govt. department, the review of the judgment is sought on the ground that the order dt.15-3-94 which was the main reason for denial of the allotment of accommodation to the applicant was received in the office of the Estate Manager on 4-4-94 and that after 4-4-94 not a single allotment was made by the Estate Manager's office in Bombay to any official of the Naval Dockyard and that in other cases referred to by the Hon'ble Tribunal although allotment letters were issued, possession was not handed over to the individuals and that if these circumstances were brought to the notice of the Hon'ble Tribunal the judgment would have been otherwise.

2. The main reason for the judgment was that this Tribunal held that the entitlement of applicant No.2 has crystallised on the retirement of applicant No.1 viz. on 31-1-93. I had also noted the two cases in which orders of allotment were issued after the date of effect of new policy viz. 15-3-94 and it was noted that there is no contradiction to the particulars furnished by the applicant by way of rejoinder. This was cited

as an additional ground for the judgment. The main ground for the judgment was the one which has been mentioned above. The facts cited in the review petition therefore do not make any difference to the outcome of the O.A. and in particular do not constitute ^{such} sufficient ground as ~~warrants~~ a review of the judgment.

3. The R.P. is therefore dismissed as devoid of merit. The same is dismissed by circulation as provided under rules.

M.R.Kolhatkar
(M.R.KOLHATKAR)
Member(A)

M

4/4/96
order/Judgement despatched
to Applicant/Respondent(s)
on 11/4/96

Q
19/6/96